

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
STARRED QUESTION NO. \*05**

**TO BE ANSWERED ON THE 02<sup>ND</sup> FEBRUARY, 2021/ MAGHA 13, 1942 (SAKA)**

**LOOK OUT CIRCULARS AGAINST FOREIGNERS**

**†\*05. SHRI GOPAL CHINNAYA SHETTY:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the Government has issued Look Out Circulars/Notices (LOCs) for the foreigners living illegally in various parts of the country during the last three years;**
- (b) if so, the details thereof;**
- (c) whether LOCs were also issued in April, 2020;**
- (d) if so, the details thereof; and**
- (e) the further action taken or proposed to be taken by the Government in this regard?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI NITYANAND RAI)**

**(a) to (e) A Statement is laid on the Table of the House.**

**STATEMENT IN REPLY TO PARTS (a) to (e) of THE LOK SABHA STARRED QUESTION NO. \*05 FOR ANSWER ON 02.02.2021 REGARDING 'LOOK OUT CIRCULARS AGAINST FOREIGNERS'.**

**(a) & (b) 40,735 LOCs were issued against foreigners during the period January, 2018 to December, 2020. Out of these 512 LOCs were issued against overstaying foreigners.**

**(c) &(d) 2627 LOCs were issued against foreigners in the month of April, 2020.**

**(e) On detection at Immigration Check Posts at the time of departure from India, the foreign nationals against whom LOCs had been issued, were not allowed to leave India till legal proceedings against them were not completed.**

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